

HIGH COURT OF JAMMU AND KASHMIR
(Office of Registrar General at Srinagar)

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ORDER

Subject: - Annual Darbar Move of High Court Main from Srinagar to Jammu for the Winter Season (2020-21)

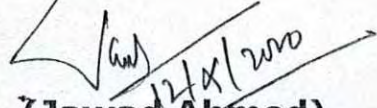
No. 457

Dated 12/10/2020

It is hereby notified that in connection with Annual Darbar Move, Winter Season, 2020-21, Main Wing of the High Court, office of Registrar Vigilance and Registrar Rules, High Court of J&K shall close at Srinagar on 31st October, 2020 (Saturday) after office hours and shall reopen at Jammu on 9th of November, 2020 (Monday) F.N.

All the Jammu based employees who are moving with Annual Darbar Move from Srinagar to Jammu shall get themselves tested for COVID-19 at Jammu before 9th November and the Kashmir based employees, who are moving to Jammu in connection with Annual Darbar Move, shall get themselves tested at Srinagar before moving to Jammu. These employees shall furnish their test reports before Joint Registrar(Adm.) on 09.11.2020 at Jammu.

By Order;



(Jawad Ahmed)
Registrar General.

No. 9385-406-1/NG Dated 12/10/2020

Copy to the:-

1. Secretary General, Supreme Court of India, New Delhi.
- 2-22. Registrar General, High Court of _____
23. Advocate General, J&K, Srinagar.
24. Divisional Commissioner, Jammu / Srinagar.
25. Pr. Secretary To Hon'ble the Chief Justice, High Court of J&K, Srinagar.
26. Secretary to Govt. Department of Law Justice & Parliamentary Affairs, Civil Secretariat, Srinagar.
27. Secretary to Govt. Department of Health & Medical Education, Civil Secretariat, Srinagar.
28. Additional Secretary to Govt. General Administration Department, Civil Secretariat, Srinagar.
29. Deputy Commissioners, Srinagar, Anantnag, Ramban, Udhampur and Jammu.
30. Registrar Vigilance, High Court of J&K, Srinagar.
31. Registrar Rules, High Court of J&K, Srinagar.
32. Director, J&K State Judicial Academy, Srinagar.

33. Registrar Judicial High Court wing, Jammu with the request to ensure that chambers/courts and offices of Registry are made ready functional before 9th of November, 2020 and all the telephones are made functional.
34. Registrar Judicial, High Court wing, Srinagar.
35. Secretary to Hon'ble the Chief Justice, High Court of J&K.
- 36-56. Pr. Distt & Session Judges, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhampur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.
- 57-58 Inspector General of Police, Jammu/ Kashmir Ranges.
59. Accountant General, J&K, Srinagar.
60. Dy. Accountant General, J&K, Jammu.
61. Director Information, Srinagar /Jammu.
62. Central Project Coordinator, e-Courts, High Court of J&K, Srinagar for uploading the same on the official website.
- 63-64 President Bar Association Jammu/Srinagar.
- 65-86. Secretary Bar Association, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhampur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.
- 85-86. Station Director, Radio Kashmir, Jammu / Srinagar for announcement.
87. Station Director, Doordarshan Kendra, Jammu/Srinagar.
88. Sr. News Editor, Doordarshan Kendra Srinagar for announcement.
89. Post Master General, Srinagar with the remarks that all official letters and telegrams addressed to the Hon'ble Chief Justice, Registrar General, Pr. Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Registrar Rules, Director Finance, Addl. Registrar (Adm.) and Joint Registrar Adm. shall be received by the Administrative wing at Srinagar till 31th of October, 2020 and thereafter at High Court wing, Jammu. All official letters addressed to Registrar Judicial, High Court wing, Srinagar shall be received as usual.
90. Post Master General, Jammu with the remarks that all official letters and telegrams addressed to the Hon'ble Chief Justice, Registrar General, Pr. Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Registrar Rules, Director Finance, Addl. Registrar (Adm.) and Joint Registrar Adm. shall be received by the Administrative wing at Jammu w. e. f. 9th of November, 2020.
91. Treasury officer, Civil Secretariat, Srinagar.
92. Protocol Officer, High Court wing, Srinagar/Jammu.
93. Manager, Govt. Press, Jammu/Srinagar for publication in the next issue of Govt. Gazette.
94. Director Finance, High Court of J&K, Srinagar.
.....for information and n/a.
95. Order file


Registrar General